

O.A. No.668/2011

ORDER DATED 22nd OF FEBRUARY, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER
&
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Heard Sri D.K. Mohanty, Ld. Counsel appearing for the applicant and Sri U.B. Mohapatra, Ld. SSC for the Respondents.

2. Sri Mohanty, Ld. Counsel for the applicant submits that the disciplinary proceeding, which was initiated against the applicant since long has been completed after receiving notice from the Tribunal. Hence, he wants to withdraw this O.A. Prayer is allowed in view of the memo filed by Sri Mohanty, Ld. Counsel for the applicant. Accordingly, this O.A. is dismissed as withdrawn.


JUDL. MEMBER


ADMN MEMBER